

IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

NOTIFICATION

No. 1534 – RG.

Date: 24.04.2020.

It is hereby notified for information of all concerned that having regard to the prevailing situation as a consequence of the outbreak of the COVID-19 (Corona Virus), **the Hon'ble the Chief Justice, High Court, Calcutta has further been pleased to direct** that the order of suspension of regular works of the Hon'ble Court and its Circuit Benches, and also in the Subordinate Courts/Offices under its control, as notified in terms of this Hon'ble Court's Notification No. 1498-RG dated 24.03.2020 read with Corrigendum No. 1504-RG dated 24.03.2020, which was subsequently extended under Court's Notification No. 1512-RG dated 08.04.2020, **shall continue to operate till 15th May, 2020.**

The Hon'ble the Chief Justice has also been pleased to direct that during the period from 1st May, 2020 till 15th May, 2020, there shall be two Division Benches and three Single Benches on each day, i.e. on **04.05.2020, 07.05.2020, 12.05.2020 and 15.05.2020**, for taking up extremely urgent matters through Microsoft Teams or other electronic medium.

Accordingly, all concerned are requested to take necessary and appropriate steps.

By Order,

Sd/-

[Rai Chattopadhyay]

Registrar General

OFFICE OF THE DISTRICT JUDGE, UTTAR DINAJPUR AT RAIGANJ
ENGLISH DEPARTMENT

Memo No. 677 (37)/G Dated : 26.04.2020

Copy along with **email dated 26.04.2020 of the Ld. Registrar General, High Court, Calcutta**, forwarded for information and taking necessary action to :-

- 1) The Court of the District Judge, Uttar Dinajpur at Raiganj
- 2-3-4-5) The Additional District & Sessions Judge, 1st/2nd, Raiganj/Islampur
- 6-7-8-9) The Additional District & Sessions Judge, Fast Track Court, 1st/2nd, Raiganj/Islampur
- 10-11) The Assistant Sessions Judge-cum-Civil Judge, Sr. Division, Raiganj/Islampur
- 12-13-14) The Chief Judicial Magistrate, Uttar Dinajpur at Raiganj/ACJM, Raiganj/Islampur.
Remand Roster of the Magistrates of their respective station for the period from 01.05.2020 to 15.05.2020 is expected by return mail.
- 15) The Secretary, DLSA, Uttar Dinajpur at Raiganj
- 16-17-18-19) The Judicial Magistrate, 1st/2nd Raiganj/Islampur
- 20) The Civil Judge, Jr. Division, Additional Court-cum-JM, Raiganj
- 21-22) The Civil Judge, Jr. Division, Raiganj/Islampur
- 23-24) The Civil Judge, Probationary, Raiganj/Islampur
- 25-34) The Judge-in-charge of Nezarat/Accounts/Copying Civil/Copying Criminal/ DRR/Forms & Stationery, Civil Courts, Raiganj/Islampur
- 35-36) The Nodal Officer under eCourts Project, Uttar Dinajpur Judgeship, Raiganj/Islampur.
- 37) The System Assistant under eCourts Project, Uttar Dinajpur at Raiganj for uploading in the official website of Uttar Dinajpur Judgeship.

Sd/- Ajay Kumar Gupta

District Judge,

Uttar Dinajpur at Raiganj contd..P2

Memo No. 678 (20)/G Dated 26.04.2020

Copy along with **email dated 26.04.2020 of the Ld. Registrar General, High Court, Calcutta**, forwarded for information and taking necessary action to :-

- 1) The District Magistrate, Uttar Dinajpur.
- 2) The Superintendent of Police, Raiganj Police District.
- 3) The Superintendent of Police, Islampur Police District.
- 4) The Chief Medical Officer of Health, Uttar Dinajpur
- 5-6-7-8) The President/Secretary, District/Sub-Divisional Bar Association, Raiganj/Islampur.
- 9-10-11-12-13-14) The PP/Spl. PP/Addl. PP, Uttar Dinajpur/APP, Raiganj/Islampur.
- 15-16) The GP/Addl. GP, Uttar Dinajpur Raiganj/Islampur
- 17-18-19-20) The President/Secretary, District/Sub-Divisional Law Clerks' Association, Raiganj/Islampur

Sd/- Ajay Kumar Gupta
District Judge,
Uttar Dinajpur at Raiganj